

DIVISION BENCH

ITEM NO. 157

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No. 06/2021, IA No. 23/2022
IN CP No. 200/ALD/2020**

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th November,
2022, 2:30 pm**

NAME OF THE COMPANY	CHARANJEET SINGH SETHI & ORS V/S ANAND NIROG DHAM HOSPITAL PVT LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

None : *For the Petitioner*
Sh. Raghav Marwaha, Adv. : *For the Res. No.3-5*
Ms. Arushi Pathak holding brief for Sh. Vijay Kaundal, Adv. : *For the Res. No.1-2*

ORDER

IA No. 23/2022

The settlement agreement dated 6th April 2022 has been arrived at between the parties. However, there is none present on behalf of applicant in CA No.174/ 2020, CA No.245/2022 and IA No.22/2022. Let the matter be listed on 12th December, 2022 for consideration.

—Sd—

**(Subrata Kumar Dash)
Member (Technical)**

—Sd—

**(Harnam Singh Thakur)
Member (Judicial)**

16th November, 2022

*Bipul Kumar Tiwari
(Stenographer)*